## All India Federation of Tax Practitioners (CZ)



(An Association of Advocates, Chartered Accountants & Tax Practitioners of India)

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E DUCATION XCELLENCE

To, Smt. Nirmala Sitharaman, Union Finance Minister, Government of India, New Delhi

Reg.: Request to extend the date of filing of Income Tax Audit Report for the financial year 2019-20 to 31st December, 2020.

Respected Madam,

We wish to bring to your kind attention that the due date for filing of Income Tax Audit Report for the Financial year 2019-20 is 31st October, 2020. The Audit Forms has been notified very recently and due to Covid Pandemic there is restricted working and it is very dangerous right now to call the office staff and the clients. The Professionals cannot be expected to work in this dangerous situation.

We request that looking to the circumstance and looking to the government guidelines regarding gradual reopening of offices etc. the time limit for filing of Income Tax returns and Income Tax Audit Report may kindly be extended till 31st December, 2020.

Sincerely yours,

VINAY KUNAR JOLLY Chairman, AIFTP, CZ